

Misc. Order No. 111 / 2020

In view of notification dated 07.08.2020 of the law department of Govt. of Bihar, Patna, communicated vide memo no. 4356/J Patna, dated 07.08.2020 and letter no. 31519-31555/Admn.(Apptt.) dated 07.08.2020 of Hon'ble High Court Patna, the court of ADJ-VI and ADJ-VII, Rohtas, Sasaram have been designated as the Exclusive Special Court to deal with the cases pending under the POCSO Act. It has been mentioned in the notification that ADJ-VI, Rohtas Sasaram will deal with the cases of all police stations of Sasaram Sub-Division related to POCSO Act and in the same way ADJ-VII, Rohtas, Sasaram will deal with the cases related to POCSO Act of all police station of Bikramganj and Dehri -on-sone Sub-Division of Rohtas Judgeship.

Presently the court of ADJ-VI and ADJ-VII, Rohtas, Sasaram are lying vacant. Under such circumstances Smt. Dhriti Jasleen Sharma, ADJ-V and Sri Niraj Bihari Lal, ADJ-XI, Rohtas, Sasaram who are at no. VI and VII respectively as per the seniority list of ADJ of Rohtas District, are designated as ADJ-VI and ADJ-VII, Rohtas Sasaram to deal with the cases under the POCSO Act as per the notification dated 07.08.2020 issued by the law department, Govt. of Bihar, Patna and communicated by the Hon'ble Courts Letter no. 31519-31551/Admn. (Apptt.) dated 07.08.2020. Smt. Dhriti Jasleen Sharma, ADJ-V, Rohtas, Sasaram and Sri Niraj Bihari Lal, ADJ-XI, Rohtas, Sasaram are requested to take over the charge of the court & office of ADJ-VI and ADJ-VII from Sri Bharat Bhusan Bhasin, ADJ-IX and Sri Anant Singh, ADJ-III, respectively.

Smt. Dhriti Jasleen Sharma, ADJ-V, Rohtas, Sasaram and Sri Niraj Bihari Lal, ADJ-XI, Rohtas, Sasaram are requested to make over charge of their court and office to Sri Ashutosh Kumar-I, ADJ-XII and Sri Parimal Kumar Mohit, ADJ-XIII, Rohtas, Sasaram respectively.

1st Additional District & Sessions Judge, Rohtas, Sasaram is requested to send all the case records related to POCSO Act to the court of ADJ-VI and ADJ-VII as per jurisdiction mentioned in the above notification.


Let a copy of this order be uploaded on the official website of this Judgeship.

Inform all concerned accordingly.

Sd/- R. P. Singh,
District & Sessions Judge,
Rohtas, Sasaram.
10.08.2020.

Memo No. 7311-72 /Sasaram, Dated 10 .08.2020.

Copy forwarded to
, Sasaram / Bikramganj / Dehri-on-Sone (Rohtas) for information and needful.


District & Sessions Judge,
Rohtas, Sasaram.